

(b) Steps have been taken so as to reduce the incidence of ships accruing demurrage charges. These are as under:

- (i) Utilisation of larger number of ports for unloading;
- (ii) Introduction of mechanised facilities at some of the ports to step up the rate of unloading; and
- (iii) Increasing use of road transport to supplement the railway capacity etc.

#### दिल्ली में सूअर पालन केन्द्र

2003. श्री फूलचन्द वर्मा : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली और नई दिल्ली के किन-किन क्षेत्रों में सूअर-पालन केन्द्रों की अनुमति है ; और

(ख) क्या सरकार का विचार इन क्षेत्रों से सूअर-पालन केन्द्र हटाने का है और यदि हाँ, तो ऐसा कब तक किया जायेगा ?

कृषि और सिंचाई मंत्रालय में राज्य मंत्री (श्री भानु प्रताप सिंह) : (क) दिल्ली नगर निगम ने सूअर-पालन के लिए कोई विशिष्ट क्षेत्र निर्धारित नहीं किया है। तथापि, यदि सूअर रखने का स्थान, सूअर-पालक के अपने मकान को छोड़कर, किसी अन्य रिहायशी मकान से 20 फुट के अन्दर हो तो, सूअर रखने के लिए लाइसेंस मंजूर नहीं किया जाता है। नई दिल्ली नगरपालिका के अधिकार क्षेत्र में ऐसा कोई क्षेत्र नहीं है, जहाँ सूअर-पालन की अनुमति दी जाती है।

(ख) उपर्युक्त व्यवस्था को बदलने का कोई प्रस्ताव नहीं है।

#### Delay in Marketing '77'

2004. SHRI SAUGATA ROY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there has been unusual delay in marketing the drink '77' by the Modern Bakeries Ltd.; leading other private companies capturing the soft drink market; and

(b) if so, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). Modern Bakeries (India) Ltd, only supplies the composition for production of drink '77' to the various bottlers who have to make their own arrangements for marketing the soft drink. The company has been making vigorous efforts to complete franchise arrangements in various cities with the bottlers for production of '77'. The results achieved so far are good. However, in certain cities marketing of '77' has not started due to delay in finalisation of franchise, difficulties of the franchise-holders such as non-availability of bottles, crown corks, etc.

#### Earthquake in Dharamshala, Himachal Pradesh

2005. SHRI DURGA CHAND: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether on the night of the 14th June, 1978 Dharamshala in Himachal Pradesh was rocked with an earthquake;

(b) if so, the details of loss in terms of life, property and crop;

(c) whether the State Government have asked the Central Government for relief works; and

(d) if so, the details of Central relief given to Himachal Pradesh Government on this account?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Yes Sir.

(b) According to the information received from the State Govt., damage to Govt. buildings was estimated at about Rupees three lakhs and cracks had appeared in a number of buildings also. Two persons received injuries and no loss of life has been reported.

(c) No, Sir.

(d) Does not arise.